



GOVERNMENT OF KARNATAKA

No. HFW 86 ACS 2020

Karnataka Government Secretariat
Vikasa Soudha
Bengaluru, dated: 6.4.2020

CIRCULAR

Sub: Avoiding inconvenience to the Patients receiving treatment for HIV and Tuberculosis under NACP and RNTCP-reg.

World Health Organization has declared the recent Novel Corona Virus, Covid-19 as a pandemic on 11th March 2020 which has affected 208 countries/territories including India till date. In this context, Karnataka has strengthened all surveillance and containment measures against possible spread of disease.

One of the measures is social distancing and strict compliance of Lockdown measures issued by Government of India.

In order to avoid any inconvenience to the patients receiving treatment for HIV and Tuberculosis under NACP and RNTCP, the District Health and Family Welfare Officers are requested to ensure provision of treatment for such patients at their doorsteps. The Medical officer in charge should ensure there is no discontinuity in treatment because of corona containment measures.


(Jawaid Akhtar)

Additional Chief Secretary to Government
Department of Health and Family and
Medical Education

To:

- 1) All the District Health and Family Welfare Officers
- 2) All the Program Officers